

**IN THE NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI, COURT – II**

**Item No.302**  
**(IB)- 266(ND)2019**

**IN THE MATTER OF:**

**Mr. R. Tarkeshwar Narayan**

**...Applicant/Petitioner**

**Versus**

**M/s. Horizon Buildcon Pvt. Ltd.**

**...Respondent**

**SECTION :\_7 of IBC Code, 2016**

**Order Delivered on 18.09.2020**

**CORAM:**

**SHRI. CH. MOHD. SHARIEF TARIQ**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT: Mr. Aditya Nair, Mr. Manish Paliwal, Mr. Abhay Pratap Singh, Mr. Siddharth Mehta, Mr. Sanjay Gupta, Mr. Nipun Gautam**

**ORDER**

**IA/3468/2020:** The Counsel for the Resolution Professional is present. The Ex-IRP Mr. Sanjay Gupta is present and is directed to send the list of documents, which are handed over to the present RP and shall give a copy of the same to Mr. Paliwal, the Counsel for RP, in order to verify the documents which are received. He is further directed to file a Compliance Affidavit indicating the complete list of documents and records handed over to the RP.

List the matter on 5<sup>th</sup> October, 2020.



**(L. N. GUPTA)**  
**MEMBER (T)**



**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (J)**